

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/21/10/AMR/2023		10 of IBC	Kumar Hospital Private Limited

ORDER

Present: Mr. Ch. Dilleswar, Proxy Counsel for the OC.

Ms. Devangi, Ld. PCS for the Sole Financial Creditor.

Pleadings are completed. Ld. Counsel for the Corporate Applicant seeks time for hearing on the ground that he has been engaged recently. Hence, for hearing, list the matter on 27.06.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**